

In the court of : Principal District and Sessions Judge Leh

Designation - Principal District and Sessions Judge

Civil/Criminal cases listed from 23.03.2020 to 31<sup>st</sup> 03 2020 adjourned due to lock down on account of Corona Virus "Covid-19" Scare.

S.No	Case No.	Title of the Case	Advocate Name	Case Listed on	Next date of hearing
01	Suit/12/2016	Tsering Norboo V/S Phunchok Dorje	Dechen Angmo & Namgyal Wangchuk	25.03 2020	20 04.2020
02	Suit/03/2019	Mohd Hassan V/S Mohd Ayuf & Ors	Dechen Angmo & Mohd Shafi	25.03 2020	20 04.2020
03	Matrimonial Case/19/2018	Dorje Stranrung V/S Tsering Dolker	Mohd Ramzan & Dechen Angmo	26 03 2020	01 05.2020
04	Matrimonial 11/2019	Chamba Skalzung V/S Tsering Chorol	Faksang Norbu & Kunzang Chorol	26 03.2020	01 05.2020
05	Matrimonial 17/2019	Lobzang Tashi V/S Skalzung Lamo	Sonam Paljor	26.03.2020	01 05.2020
06	Suit for recovery 03/2019	SBI V/S Sepoy Krishna Moorty	Namgyal Wangchuk	26.03.2020	01 05.2020
07	Claim case 12/2016	Tamba Gyatso V/S Tsering Tashu	Dechen Angmo & Mohd Ramzan	27 03.2020	02.05.2020
08	Matrimonial Case 16/2018	Vijaya wadi V/S Sangita	Sonam Palzes	27 03.2020	02.05.2020
09	Matrimonial Case/27/2019	Tashi Dorjee V/S Tsering Angmo	Thinles Angmo & Kunzang Chorol	27 03.2020	02.05.2020
10	Matrimonial Case/ 27/2019	Tsewang Stobdan V/S Chuskit Angmo	Dechen Angmo & Sonam Paljor	28.03 2020	04 05.2020
11	Petition for grant conjugal right/01/2019	Chunit Angmo V/S Tsewang Stobdan	Sonam Paljor & Dechen Angmo	28 03.2020	04.05.2020
12	Petition for grant of conjugal right 2/2019	Jigmet Stanzin V/S Sonam Chorol	Kunzang Chorol & Sonam Palzes	28 03.2020	04.05.2020
13	Matrimonial Case 7/019	Nawang Spalzung V/S Tsering Spalzom	Sonam Paljor & Mohd Shafi	28 03.2020	04.05.2020
14	Succesion Certificate 01/2017	Chhering Laskit V/S Skalzung Dorje	Kunzang Chorol & Otsal Wangdus	28.03.2020	04.05.2020

15	C Appeal 03/2018	Tsering Namgyal V/S Tsering Dolker & Ors	Ishey Lamo & Dechen Angmo	30.03.2020	05.05.2020
16	Misc Civil Appeal 03/2018	Tsering Namgyal V/S Tsering Dolker & Ors	Ishey Lamo & Dechen Angmo	30.03.2020	05.05.2020
17	C Appeal 1/2019	Nawang Tsering V/Eshey Namgail & Ors	Dechen Angmo & Ramzan Khan	30.03.2020	05.05.2020
18	Misc 1/2019	Nawang Tsering V/S Eshey Namgyal & Ors	Dechen Angmo & Ramzan Khan	30.03.2020	05.05.2020
19	Matrimonial 30/2019	Tashi Tondup V/S Dechen Lhamo	Mohd Shafi	30.03.2020	05.05.2020
20	Matrimonial Case 02/2019	Rigzin Dolker V/S Stanzin Dorjey	Kunzang Chorol & Ramzan Khan	30.03.2020	05.05.2020
21	Matrimonial 28/2019	Konchok Gasphe V/S Tashi Yangzes	Sonam Palzes	31.03.2020	06.05.2020
22	C Appeal 03/2019	Sonam Chondol V/S Ghulam Abass	Namgyal Wangchuk & Nissar Hussain	31.03.2020	06.05.2020
23	Suit/5/2016	Tsering Namgyal V/S Tsering Dolker	Nissar Hussain & Dechen Angmo	31.03.2020	06.05.2020
24	Mact 4/2017	Tashi Lamo V/S Gulzar Hussain	Kunzang Chorol & Dechen Angmo	31.03.2020	06.05.2020
25	Session case/09/2016	State V/S Mohd Shafi & Ors	Faksang Norbu	30.03.2020	29.04.2020
26	Criminal Case/03/2018	State V/S Ghulam Ahmed	Ramzan Khan	30.03.2020	20.04.2020
27	Session Case 04/2019	State V/S Lalu Shah	Mohd Shafi	30.03.2020	20.04.2020

  
 Pr. District & Sessions Judge  
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